

(64)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.342/2003  
O.A. No.2000/2000

New Delhi, this the 17th day of November, 2003

HON'BLE SHRI V.K.MAJOTRA, VICE CHAIRMAN (A)  
HON'BLE SHRI BHARAT BHUSHAN, MEMBER (J)

Ranbir Singh,  
S/o Shri Chand  
R/o C-342, Ganga Vihar,  
Delhi-94. ....Applicant

(By applicant in person)

Versus

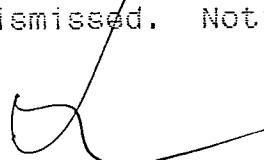
1. Sh. R.S.Gupta,  
Commissioner of Police,  
Police Head Quarter,  
ITO, New Delhi.
2. Sh.Maxell Parera,  
Additional Commissioner of Police,  
New Delhi Range,  
Police Head Quarter,  
ITO, New Delhi.

(By Advocate: Mrs. Renu George) ....Respondents

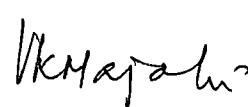
ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman(A)

Respondents have annexed with their reply copy of order dated 19.9.2003 made by the Hon'ble High Court of Delhi in CWP No.6026/2003 whereby operation of the order dated 29.1.2003 (Annexure-CP.1) has been stayed. In this view of the matter, the C.P. is dismissed. Notices to the respondents are discharged.

  
(Bharat Bhushan)  
Member (J)

\*JK\*

  
(V.K.Majotra)  
Vice Chairman(A)